[Shri Jagjiwan Ram]
committee of the Secretaries of the three States, and these will be considered at the next meeting of the Chief Ministers

The above understanding provides the basis for cooperation and further development of Cauvery waters in the most efficient manner

—

12 08 hrs

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K RAGHU RAMAIAH) With your permission Sir, I rise to announce that Government Business in this House during the week commencing 30th August, 1976, will consist of —

1 Consideration and passing of —

(a) The Constitution (Forty Third Amendment) Bill 1976

(b) The Fifth Schedule to the Constitution (Amendment) Bill 1976

(c) The Kerala State Legislative Assembly (Extension of Duration) Second Amendment Bill 1976

2 Consideration of any item of Government Business carried over from today's Order Paper

3 Introduction consideration and passing of the Salaries and Allowances of Members of Parliament (Amendment) Bill, 1976 Relating to pension

4 Consideration and passing of the Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1976

I may add that I propose to introduce the Pensions Bill either on the 30th or on the 31st and take it up on the 1st Sir, I seek your indulgence to waive the necessary rules in this respect

BUSINESS ADVISORY COMMITTEE

SIXTY-FOURTH REPORT

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K RAGHU RAMAIAH) I beg to move

'That this House do agree with the Sixty fourth Report of the Business Advisory Committee presented to the House on the 26th August, 1976

Sir before you put it to the House, may I bring to the notice of the House one point which may otherwise go unnoticed namely that the Committee has recommended inter alia that the Lok Sabha will sit on Wednesday, the 1st September 1976 also

MR SPEAKER The question is

That this House do agree with the Sixty-fourth Report of the Business Advisory Committee presented to the House on the 26th August, 1976

The motion was adopted

———